NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/07/2017 AT 10.00 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/55/2016

NAME OF THE PETITIONER(S)

: V.C.Velayudhan Nair

NAME OF THE RESPONDENT(S)

: Mannam Centenary Textiles Ltd & 5 others

UNDER SECTION

: 397,398, 402 and 403

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. Nithyawardhan fox Preet Mohan. 2. B. Dhannay' -

ORDER

Court time is over. Matter is adjourned. Put up on 02.08.2017 at 10.30 A.M.

S. sijagarapheram. (S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF/TARIQ) MEMBER (JUDICIAL)